

(a) the total strength of employees in Class III and Class IV posts in the Office of the Commissioner of Income-tax, Delhi and how many among them belong to the Scheduled Castes and Scheduled Tribes.

(b) the number of vacancies which were actually filled by direct recruitment during the years 1973, 1974 and 1975 in Class III and Class IV posts;

(c) the number of vacancies in these posts which were earmarked each year as reserved quota vacancies including carry forward vacancies, for the Scheduled Castes and Scheduled Tribes candidates; and

(d) the number of vacancies actually filled in the reserved quota?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) to (d) The information is given in the annexed statement. [See Appendix XCVII, Annexure No. 11.]

**S.C./S.T. candidates for Traffic Officers' posts in Indian Airlines**

26. SHRI PIARE LALL KUREEL

URF PIARE LALL TALIB : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of employees in the Indian Airlines belonging to the Grade 10/12 of Traffic Officers and how many among them belong to the Scheduled Castes/Scheduled Tribes;

(b) the number of appointments made to this post so far during the year 1976;

(c) the number of Scheduled Castes/Scheduled Tribes candidates who have qualified in the Test/Group Task/Group Discussion in the year 1976, and the number of them who have been selected.

(d) whether all the vacancies in the reserved quota including carry forward vacancies for the Scheduled Castes/Scheduled Tribes have been filled up; and

(e) if not, what are the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) There are 186 officers in the cadre of Traffic Officer, Grade 10/12, in Indian Airlines of which 16 belong to Scheduled Castes/Scheduled Tribes.

(b) During the year 1976, 38 Traffic Officers have been appointed so far.

(c) 4 Scheduled Caste Candidates qualified in the tests out of whom 3 were found suitable and appointed.

(d) and (e) No, Sir. The reserved vacancies have been kept unfilled for want of suitable candidates from these communities.

**Precautions to check smuggling on Indo-Pak Border**

27. SHRIMATI LAKSHMI KUMARI CHUNDAWAT :

SHRI SAWAISINGH SISODIA :

SHRI SAT PAUL MITTAL :

SHRI MAHENDRA BAHADUR SINGH :

Will the Minister of REVENUE AND BANKING be pleased to state the precautionary measures taken by Government to check possible smuggling activities on the Indo-Pak border in Punjab after the restoration of rail link between India and Pakistan?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : The following are some of the main steps taken by Government to prevent smuggling across the Indo-Pak border after the restoration of the rail link between India and Pakistan.

Frequent meetings are held at high level between officers of Customs, State Police and Border Security Force at the District Headquarters as well as at State Capital for mutual exchange of information and devising of effective means for prevention of smuggling and for coordinated action against smugglers. The preventive machinery has been strengthened and intelligence set up also geared up for better results. Patrols have been organised along the rail track from the border to Attari and other vulnerable areas. Rummaging of the trains and road vehicles, and other traffic checks are also being carried out. Officers engaged on anti-smuggling work are being imparted special training. Several preventive detentions have been made; more detentions are being considered.